

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

17

C.P No.151/(MAH)/2017
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: M/s. Fischer Chemic Limited

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|----------------------|----------------------------|---|
| 1 | Syed Nasir Ali Rizvi | Advocate for APP/1/cant |  9/8/2017 |

ORDER

CP 151/66/NCLT/MB/MAH/2017

Company Application allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)